

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 583

Dated: 05.10.2015

In partial modification to previous allotment Order No. 342 dated 28.07.2015 read with Order No. 555 dated 23.09.2015, sanction is hereby accorded to the change in the allotment of Lawyers' Chambers at High Court Complex, Srinagar, in favour of following Advocates, on the terms and condition as laid down in the order dated 28.07.2015 (supra):

1. Sh. Zubair Ahmad, Advocate, shall continue to occupy Chamber No. 70 already allotted to him.
2. Sh. Wasim Afzal Rather, Advocate earlier allotted Chamber No. 70 shall occupy Chamber No. 6 (double room).
3. Sh. Mubashir Gato, Advocate earlier allotted Chamber No. 16 shall occupy Chamber No. 6 (double room).
4. Mrs. Jameela Bashir, Advocate is allotted Chamber No. 19 subject to fulfillment of conditions laid down in order No. 8070/LP dated 28.07.2015.
5. Sh. Mehfooz Nazki, Advocate is allotted Chamber No. 86, subject to fulfillment of conditions laid down in order No. 8070/LP dated 28.07.2015. This room shall be allotted to three more Lawyers.
6. Ms. Nusrat Razak, Advocate is allotted Chamber No. 8.
7. Ms. Shagufta Thakur and Ms. Farah Bashir, Advocates are allotted Chamber No. 90.

By Order

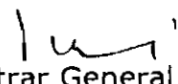

(Kaneez Fatima)
Registrar General

Dated: 05.10.2015

No: 16684-96/LP

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Judges, High Court of J&K,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Srinagar,
.....for information.
5. Incharge NIC for uploading the same on website.
6. Order file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 555

Dated: 23.09.2015

In continuation to the High Court Order No. 342 dated 28.07.2015, sanction is hereby accorded to the change in the allotment of Lawyers' Chambers at High Court Complex, Srinagar, in favour of Advocates as shown in Annexure-A attached herewith, on the terms and condition as laid down in the order dated 28.07.2015 (supra).

By Order

[Signature]
23-9-2015
(Kaneez Fatima)
Registrar General

No: 15428-54/LP

Dated: 23.09.2015

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Judges, High Court of J&K,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Srinagar,
.....for information.
5. All Principal District & Sessions Judges,
.....for information & necessary action.
- ✓ 6. Incharge NIC for uploading the same on website.
7. Order file.

[Signature]
23-9-2015
Registrar General

Revised
Allotment of Lawyers Chambers.
Ground Floor

S. No	Name and particulars of Advocates	Previously allotted chamber	Now allotted	Period of actual practice
1	Mr. Gh. Nabi Monga, Adv.	03	03.	27 years
	Mr. Shabir Ahmad Wakil, Adv.	03		25 years
	Mr. Irshad Ahmad, Adv.	73		11 years
2	Mr. Mohammad Yousuf Bhat, Adv	96	04 Double Room	21 years
	Mr. Rafiq Ahmad Bhat, Adv,	96		5 years
	Mr. Nazir Ahmad Bhat, Adv. (Chanpora)	103		2 years
	Mr. Lone Altaf, Adv. **	4		8 months
3	Mr. Gh. Jeelani Bala, Adv.	101	05.	35 years
	Mr. Shabir Ahmad Naik, Adv.	05		24 years
	Mr. Nazir Ahmad Bhat (Pulwama)	05		8 years
4	Mr. Mohd. Sultan Asim, Adv.	83	06.	30 years
	Mr. Nissar Ahmad Bhat, Adv.	6		12 years
	Ms. Nusrat Razaq Ganai, Adv.	6		8 years
5	Ms. Nasreen Tabassum, Adv.	8	08	7 years
	Ms. Asma Rashid	-		3 years
	Ms. Shugufta Thakur, Adv.	8		3 years
6	Mr. Jawad Hussain Reshi, Adv.	11	11	27 years
	Mr. Mohammad Hussain, Adv.	11		25 years
	Mr. Tariq Ahmad Vaida Adv.	59		8 years
7	Mr. Hardev Singh Oberio, Adv.	14	14	50 years
	Mr. Syed Manzoor Ahmad, Adv.	14		49 years
	Mr. Uthman Gani, Adv.	29		5 year
8	Mr. Riyaz Ahmad Jan, Sr. Adv.	16	16	30 years
	Ms. Nazima Rasool, Adv.	8		8 years
9	Mr. Mohd Ishaq Qadiri, Sr. Adv.	20	20	40 years
	Mr. Tufail Ahmad Qadiri, Adv.	50		11 years
10	Syed Mohd Sharief Geelani, Adv.	94	23	32 years
	Mr. Mohamad Ashraf Qadiri, Adv.	23		22 years
	Mr. Mohsin Qadiri, Adv.	23		12 years

First Floor

S. No.	Name of Advocate	Previously allotted	Now allotted	Period of actual practice.
1	Mr. Bashir Ahmad Rather, Adv.	45	28	37 years
	Manzoor Ahmad Beigh, Adv.	28		25 years
	Mr. Nazir Ahmad Beigh Adv.	28		24 years
2	Mr. Abdul Majid Khan, Adv.	29	29	35 years
	Mr. Mushtaq Ahmad Dar, Adv.	29		28 years
	Ms. Arshi Zuhar, Adv.	14		5 year
3	Mr. Gh. Qadir Bhat, Adv.	30	30	40 years
	Mr. Hafizullah Salathi, Adv.	95		35 years
	Mr. Rizwan-u-Zaman, Adv.	30		5 years
4	Mr. Gash Asrarul Haq	3	31 (Double Room)	7 years
	Mr. Shabir Ahmad Bhat, Adv.	43		3 years
	Mr. Ab Ahad Thakur, Adv.	31		2 years
	Mr. Rafiq Ahmad Vakil, Adv.	31		1 year
	Mr. Mohmamad Sadiq Dar, Adv.	28		1 year
5	Mr. Nisar Ahmad Dandroo, Adv Mr.	54	37	30 years
	Mr. Omais Kawoosa, Adv.	37		10 years
	Mr. Asif Maqbool, Adv.	37		6 years
6	Mr. Sajad Ahmad Mir, Adv.	38	38	12 years
	Mr. Sajad Ashraf Mir, Adv.	83		7 years
	Mr. Waqar-ul-Haq, Adv.	38		6 years
7	Mr. Manzoor Ahmad Ganai, Adv.	43	43	24 years
	Mr. Shah Faisal, Adv.	43		08 years
	Mr. Mohd Rais-ud-Din Ganai,	38		05 years
8	Mr. Mohammad Ashraf Thakur, Mr.	44	44	29 years
	Ghulam Hassan Dar, Adv.	44		28 years
	Mohammad Mubashir Gatoo,	16		07 years
9	Mr. Mohammad Maqbool Dar,	31	45	24 years
	Mr. Arif Javed Khan, Adv.	105		05 years
	Mr. Kaiser Ali, Adv.	72		02 years
10	Mr. Nazir Ahmad Ronga. Adv.	59	50	35 years
	Mr. Mujeeb Andrabi, Adv.	20		11 years
	Mr. Musharaf Waheed Baba, Adv.	50		3 years

11	Mr. Peer Shafiq Ahmad, Adv Mr. Gh. Mohammad Bhat, Adv Mr. Arshid Ahmad Wani, Adv.	31 31 68	54	20 years 20 years 12 year
12	Mr. Mohammad Ashraf Bhat, Mr. Mohammad Younis Bhat, Mr. Mukhtiyar Ahmad Makroo,	55 55 54	55	34 years 24 years 3 years
13	Mr. Ahsan-ul-Haq, Adv. Mr. Farooq Ahmad Wani, Adv. Mr. Mohammad Ashraf Wani,	11 59 59	59	25 years 14 years 10 years
14	Mr. Syed Riyaz Khawar, Adv. Mr. Rais Yousf, Adv. Mr. Arif Amin Latoo, Adv. Mr. Aamir Latoo, Adv. **	79 45 79 44	63 Double Room	19 years 4 years 3 years

2nd Floor

1	Mr. Mohammad Salim Gupkari, Adv. Mr. Tahir Majid Shamsi, Adv. Mr. Gulbadin Ahmad Mir, Adv.	68 68 4	68	15 years 15 years 7 months
2	Mr. Asif Ahmad Bhat, Adv. Mr. Mir Suhail, Adv. Mr. Shahnaz Nabi Ratanpuri, Adv.	70 69 69	69	11 years 10 years 10 years
3	Mr. Fayaz Ahmad Bhat, Adv. Mr. Mohammad Saleem Mir Mr. Wasim Afzal Rather, Adv.	70 69 33	70	23 years 11 years 11 years
4	Mr. Shafkat Hussain, Adv. Mr. Wajid Haseeb, Adv, Mr. Wasim Shaban Dar, Adv.	72 72 x	72	23 years 5 years 3 years
5	Mr. Nisar Hussain Shah, adv. Mr. Majid Aftab Wani, Adv. Mr. Murad Mahmood Wani, Adv.	73 73 30	73	32 years 22 years 6 years
6	Mr. Syed Tasaduq Hussain, Sr. Adv Syed Shabir Ahmad Bukhari,	63 63	79	51 years
7	Mr. Shabir Ahmad Khan, Adv. Mr. Adil Umer Zulkarnain, Adv.	63 55	82	14 years 10 years

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	Mr. Wani Airas, Adv.	37		5 years
	Mr. Waseem Hassan Asmi, Adv.	54		4 years
	Mr. Hashmatullah, Adv	4		3 years
8	Mr. Syed Reyaz Hussain, Adv.	6		30 years
	Mr. Bashir Ahmad Tak, Adv.	83	83	14 years
	Mr. Mir Majid Bashir, Adv.	31		10 years
9	Manzoor Ahmad Dar, Adv.	94		35 years
	Mr. Mohammad Ashraf Shah, Adv.	94	94	25 years
	Mr. Naveed Gul, Adv.	23		3 years
10	Mr. Abdul Rashid Dar Trali, Adv.	79		14 years
	Mr. Hilal Akbar Lone, Adv.	95	95	13 years
	Mr. Syed Sajad Mohi-ud-Din Adv.	95		9 years
11	Mr. Jalal-ud-Din, Adv.	4		27 years
	Ms. Joseph Jalal, Adv	4	96	6 years
	Mr. Peer Saif ud Din	4		1 years
12	Mr. Mohd. Ramzan Thakur, Adv.	101		35 years
	Mr. Bashir Ahmad Zargar, Adv.	101	101	24 years
	Mr. S. Shabir Ahmad Mir, Adv.	5		5 years
13	Mr. Mohammad Amin Khan, Adv	103		32 years
	Mr. Irfan Hussain Bhat, Adv.	96	103	7 years
	Mr. Mudasir Bin Hassan, Adv.	103		6 years
14	Mr. Abdul Majid Mir, Adv	105		27 years
	Mr. Gull Ayaz, Adv.	105	105	20 years
	Mr. Manzoor Ahmad Sofi, Adv.	45		8 years

*** with regard to these chambers additional lawyer may be accommodated in future.*